

PATNA HIGH COURT, PATNA

NOTICE

(For auction of used/condemned articles of Court's different Staff Car.)

Bidders are invited for auction of used/condemned articles i.e. Old Tyres (Honda City), Bumper (Innova Crysta), Silencer (Honda City), Clutch Plate (Honda City), Old Fender (Innova Crysta), Grill (Innova Crysta), Pressure Plate (Tavera) of different Staff Cars of the Court.

Therefore, the interested firms/Garage may furnish their quotation in sealed cover during the office hours to the undersigned. The quotation must reach the office within 15 days of its publication on official website of Patna High Court.

Terms & Conditions:-

- (i) The auction will be made on a fixed date near Court Garage in the premises of the Court.
- (ii) The interested bidders may inspect the items / articles from 23rd August, 2020 to 5th September, 2020 during Office hours (10:00 A.M. to 05:00P.M.).
- (iii) The successful bidder will have to make full payment within 24 (Twenty four) hours from the time of auction, in the form of demand draft from any nationalized bank in favour of "The Registrar General, Patna High Court, Patna".
- (iv) All the items / articles must be lifted by the successful bidder within 24 (Twenty four) hours from the time of auction after full payment of bid amount.
- (v) The transportation and labour cost shall be borne by the successful bidder.
- (vi) Neither Court's Staff nor their relatives shall take part in the auction.
- (vii) **HIGH COURT** reserves the right to reject any or all the quotations without assigning any reasons whatsoever.

Place:- PATNA

Date:- 22.08.2020

By Order

Anamika
22/8/2020
Registrar(Establishment)I/c